

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH**

C.C.P.No.93/2004

In

Original Application No.587/1996

This the 15th day of December 2008

HON'BLE MR. M. KANTHAIAH, MEMBER (J).
HON'BLE DR. A.K. MISHRA, MEMBER (A).

Nanda Ballabh, aged about 68 years, son of Late Shri Bachi Ram, resident of House No.5/298, Vikas Nagar (Lohia Nagar), Lucknow-226022.

...Applicant.

By Advocate: Shri R.C. Singh.

Versus.

1. Shri Ajay Vikram Singh, I.A.S., Secretary, Ministry of Defence, Government of India, New Delhi.
2. Lieutenant General Mathew Menon, Engineer-in-Chief, Army Headquarters, Kashmir House, New Delhi.
3. Major General Utpal Bhattacharya, Chief Engineer, Central Command, Lucknow.
4. Colonel A.K. Shiv Kumar, Commander Works Engineer, Lucknow.
5. Shri P.K. Goyel, Garrison Engineer (E/M), Lucknow.

... Respondents.

By Advocate: Shri Deepak Shukla for Shri Prashant Kumar.

ORDER (Oral)

BY MR. M. KANTHAIAH, MEMBER JUDICIAL.

Shri Deepak Shukla, brief holder for Shri Prashant Kumar, counsel for respondents, submits that they have complied with the direction of the Tribunal and filed compliance report after serving copy on the other side. The applicant counsel admitted the compliance hence, C.C.P. has become infructuous. The C.C.P. is dismissed. Notices are discharged.


(DR. A.K. MISHRA)
MEMBER (A)


(M. KANTHAIAH)
MEMBER (J)

15.12.2008